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HARYANA STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE, ROHTAK,

SCO-A- 6,7,8, FIRST FLOOR, SUNCITY COMMERCIAL COMPLEX, NEAR
VISHAL HOTEL, SECTOR-36, ROHTAK- 124001

E-Mail: hspcbroroh@gmail.com, Web: hspcb.gov.in

No. HSPCB/ROH/2024/718

Dated: 20/11/2024.

To

The Registrar General,
National Green Tribunal,
New Delhi.

Subject: Status report on behalf of Deputy Commissioner Rohtak and Haryana State Pollution Control Board through Regional Officer, HSPCB, Rohtak in compliance of order dated 09.07.2024 in OA No. 584 of 2024 titled as Rakesh Bhardwaj Vs State of Haryana.

In this connection, please find enclosed herewith the Status report on behalf of Deputy Commissioner Rohtak and Haryana State Pollution Control Board through Regional Officer, HSPCB, Rohtak in compliance of order dated 09.07.2024 in OA No. 584 of 2024 titled as Rakesh Bhardwaj Vs State of Haryana.

Submitted for kind information and necessary action please.

DA/As above


Regional Officer
Rohtak Region

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

O.A. No. 584/2024

In the matter of :

RAKESH BHARDWAJ

.... Applicant

VERSUS

STATE OF HARYANA

.... Respondent

**STATUS REPORT ON BEHALF OF DEPUTY COMMISSIONER
ROHTAK AND HARYANA STATE POLLUTION CONTROL BOARD
THROUGH REGIONAL OFFICER, HSPCB, ROHTAK IN
COMPLIANCE OF ORDER DATED 09.07.2024**

INDEX

Sr. No.	Particular	Remarks
1	Visit Report and photographs dated 26.09.2024.	Annexure R-1.
2	Copy of show cause notice	Annexure R-2.
3	Copy of reply and photographs	Annexure R-3.

Date: 20/11/2024

Place: Rohtak

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

O.A. No. 584/2024

In the matter of :

RAKESH BHARDWAJ

.... Applicant

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STATE OF HARYANA

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**STATUS REPORT ON BEHALF OF DEPUTY COMMISSIONER
ROHTAK AND HARYANA STATE POLLUTION CONTROL BOARD
THROUGH REGIONAL OFFICER, HSPCB, ROHTAK IN
COMPLIANCE OF ORDER DATED 09.07.2024**

1. That present OA has been registered exercising suo-moto jurisdiction on a letter petition received on 05.10.2023 sent by Rakesh Bhardwaj complaining about dumping of solid waste by Nagar Palika, Meham, District Rohtak. It has been alleged that said dumping ground is not being maintained properly in accordance with Solid Waste Management Rules, 2016 (hereinafter referred to as 'SWM, Rules, 2016') and foul smell is emitting causing all kinds of inconvenience to local people and also health hazard.
2. That site/area was visited on 26.09.2024 by Sh. Sachin Kumar, AEE, HSPCB Rohtak Region along with Sh. Rahul Boora, Naib Tehsildar, Meham representative of Deputy Commissioner, Rohtak. Site visit Report dated 26.09.2024 along with photographs is annexed as **Annexure R-1**.



3. That show cause notice under solid waste management rules was issued on 16.10.2024 to Secretary, Municipal Committee Meham to submit action plan for disposal of legacy waste lying at the site/area. The copy of show cause notice is annexed as **Annexure R-2**.
4. That Secretary, Municipal Committee Meham has submitted the reply of show cause notice and action plan for disposal of legacy waste lying at Khasra No. 779/1 Meham. The Secretary, M.C. Meham has submitted the reply dated 21.10.2024 stating about steps taken in part for processing & disposal of legacy waste alongwith action plan to dispose of the remaining legacy waste. As per action plan submitted, legacy waste is likely to be disposed of by 30.12.2024.
5. That claim of processing of legacy waste as stated in the reply dated 21.10.2024 was verified during visit on dated 21.10.2024 and it was found that trommel machine operational at site. The M.C. Meham has also displayed sign boards at site for not to dispose any solid waste on that area. The reply and photographs are annexed as **Annexure R-3**.

In view of facts and circumstances mentioned herein above, it is prayed that present reply be taken on record. It is undertaken to comply with further directions passed by this Hon'ble Tribunal.


**Regional Officer
Rohtak Region**

Date: 20/11/2024
Place: Rohtak.

**VISIT REPORT IN COMPLIANCE OF NGT ORDER DATED
09.07.2024 IN OA. NO. 584/2024 TITLED AS RAKESH BHARDWAJ
VS STATE OF HARYANA**


Date of Visit: 26/09/2024

Reference of Visit:


**In the matter of OA. No. 584/2024 titled as
Rakesh Bhardwaj Vs State of Haryana.**

Detailed Observation: -

The site/area has been visited on 26.09.2024 for verification of compliance of NGT order dated 09.07.2024 in OA No. 584/2024 titled as Rakesh Bhardwaj Vs State of Haryana. During visit it has been found that legacy waste of approximate quantity 11000 MT was lying at the site in question. As per report submitted by M.E. M.C. Meham, the said legacy waste is lying at that site is 15-20 year old legacy waste. There is no dumping of fresh solid waste found at the mentioned site. The photographs of waste site are enclosed with the report.


26/9/24.
**Sachin Kumar, AEE
Representative R.O.
HSPCB, Rohtak**


26/09/24
**Rahul Boora, Naib Tehsildar, Meham
Representative of
Deputy Commissioner Rohtak**


26/09/2024
**Ashok Hooda, M.E.
M.C. Meham**

HARYANA STATE POLLUTION CONTROL BOARD**REGIONAL OFFICE, ROHTAK,**

SCO-A- 6,7,8, FIRST FLOOR, SUNCITY COMMERCIAL COMPLEX, NEAR
VISHAL HOTEL, SEC. 36, ROHTAK- 124001

E-Mail: hspcbroroh@gmail.com, Web: hspcb.gov.in

No. HSPCB/ROH/2024/500

Dated: 16/10/2024

To

The Secretary,
Municipal Committee, Meham.

Sub.- Show Cause notice for non-compliance of The Solid Waste Management Rules, 2016 and for initiating legal and for levying Environmental Compensation as per policy of the Board.

Whereas, the Union of India has notified The Solid Waste Management Rules, 2016 under the provisions of the Environment Protection Act, 1986.

Whereas, under section 4 (1) of the Solid Waste Management Rules, 2016 every Municipal Authority including any other Local Body constituted under the relevant statutes shall, within in territorial area of the Municipality be responsible for the implementation of the provisions of these rules, segregation, transportation, processing and disposal of Municipal Solid Waste.

Whereas, under section 4(2) of the Solid Waste Management Rules, 2016 every Municipal Authority or an operator of a facility shall have to comply with the implementation programme-laid down in schedule-I. The Municipal Authority shall comply with these rules as per the implementations schedule laid down in schedule-I & II.

Whereas, under section 4 (4) of the above said Rules every Municipal Authority shall furnish its annual report in Form-II.

Whereas, Hon'ble NGT has issued order dated 09.07.2024 in OA No. 584/2024 titled as Sh. Rakesh Bhardwaj Vs State of Haryana regarding dumping of solid waste by Nagar Palika Meham. You have not taken the action for implementation of the programme laid down in schedule-I & II of the Solid Waste Management Rules, 2016 and not disposed the legacy waste laying at the above said site.

Whereas, the site has been visited by Sh. Rahul Boora Naib Tehsildar Meham, Representative of Deputy Commissioner Rohtak and Sh. Sachin Kumar, AEE, HSPCB, Rohtak on dated 26.09.2024 w.r.t. the verification of status as per NGT orders.

Whereas, legacy waste was found at above mentioned site/area.

In view of the above, you are directed to show cause notice for **15 days** for submission of detailed action plan for disposal of legacy waste laying at the above said site. In case you fail to comply with the deficiency mentioned above within the above mentioned stipulated time period it will be presumed that you have nothing to say in this regard and applicable action under the provisions of the Solid Waste Management Rules, 2016 alongwith imposition of environmental compensation and legal action & penal proceedings will be initiated against your unit and its owners/officers under section 19 read with section 15 of Environment (Protection) Act 1986, 21/22, read with section 37/38/39 of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26, read with section 43/44 of Water (Prevention & Control of Pollution) Act, 1974.

Treat it as Most Urgent being NGT matter.


Regional Officer
Rohtak Region

Dated: 16/10/2024

Endst. No. HSPCB/ROH/2024/501-502

A copy of the above is forwarded to the following for information and with request to direct the concerned M.C. Meham for necessary compliance of the NGT orders.

1. The Deputy Commissioner, Rohtak
2. The Commissioner, Municipal Corporation, Rohtak


Regional Officer
Rohtak Region

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OFFICE OF MUNICIPAL COMMITTEE MEHAM

E-mail:-secretary.mc.meham@gmail.com

“Saaf City Safe City”

प्रेषक

सचिव
नगरपालिका महम।

सेवा में,

Regional Officer,
SCO-A-6,7,8, First Floor, Suncity Commercial Complex,
Near Vishal Hotel, Sec-36, Rohtak-124001

क्रमांक 458 / एम0सी0एम0 / 2024 दिनांक 21-10-2024

विषय :- Action Plan for disposal of legacy waste at Khasra No. 779/1, Meham.


उपरोक्त विषय बारे आपके कार्यालय पत्र क्रमांक HSPCB/ROH/2024/500 Dated 16-10-2024 के संदर्भ में।

विषयाधीन मामले में आप महोदय को अवगत करवाया जाता है कि नगरपालिका महम क्षेत्र में हिसार बाईपास रोड़ पर रक्षा मन्त्रालय की जमीन खसरा नं० 779/1 पर 15 से 20 वर्ष पुराना कुड़े का ढेर बना हुआ था। नगरपालिका महम द्वारा वर्ष 2020 में पुराने कुड़े के ढेर के निस्तारण हेतु टैण्डर लगाया गया था। जिसका वर्क-आर्डर कार्यालय के पत्र क्रमांक 552/एम.सी.एम./2020 दिनांक 24-09-2020 के माध्यम से आवश्यक स्वीकृति लेने उपरान्त दिया गया था। नगरपालिका महम द्वारा कुल 13630 M.T. कुड़े के निस्तारण का कार्य आदेश एजेन्सी को दिया गया था। एजेन्सी को दिये गये कार्य-आदेशानुसार एजेन्सी द्वारा 13630 M.T. Legacy Waste के निस्तारण का कार्य पूर्ण कर दिया गया था, परन्तु मौके पर काफी मात्रा में Legacy Waste बचा हुआ है, नगरपालिका द्वारा शेष बचे हुये Legacy Waste की मात्रा के सर्वे हेतु Deenbandhu Chotu Ram University of Science and Technology Murthal (Sonipat) को इस कार्यालय के पत्र क्रमांक 204/एम0सी0एम0/2023 दिनांक 07.02.2023 द्वारा अनुरोध किया गया था। सर्वे उपरान्त Deenbandhu Chotu Ram University of Science and Technology Murthal (Sonipat) द्वारा अपनी रिपोर्ट में 10969.52 M.T. Legacy Waste शेष बताया गया है, जिसकी रिपोर्ट संलग्न है। नगरपालिका महम द्वारा शेष बचे Legacy Waste के निस्तारण हेतु दिनांक 14.08.2024 को निविदाएं आमन्त्रित की गई थी। निविदा खोलने उपरान्त दिनांक 30-07-2024 को मै0 बलवान एण्ड कम्पनी सोनीपत को कार्य आदेश जारी कर दिया गया है। कार्य आदेश की प्रति साक्ष्य-संलग्न है। कार्य आदेश के अनुसार नगरपालिका द्वारा 31-12-2024 तक Legacy Waste का निस्तारण कर दिया जायेगा।

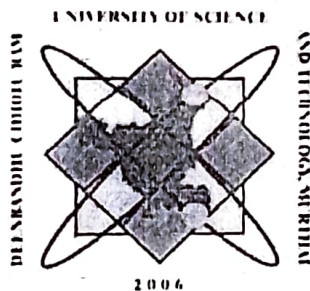
इसके अतिरिक्त यहाँ-यह भी लिखा जाता है कि उक्त स्थल पर नगरपालिका महम द्वारा किसी भी प्रकार का सोलिड वेस्ट नहीं डाला जा रहा है। प्रतिदिन निकलने वाले सोलिड वेस्ट को वर्ष 2020 से सोलिड वेस्ट प्लांट रोहतक में भेजा गया है। उक्त स्थल पर नगरपालिका द्वारा सोलिड वेस्ट ना डालने बारे चेतावनी बोर्ड लगा दिये गये हैं, जिसके फोटो संलग्न है। नगरपालिका महम द्वारा SWM Rules 2016 की अवहेलना नहीं की गई है।

अतः आप महोदय से निवेदन है कि उक्त दिये गये Action Plan को स्वीकार किया जावे व दिसम्बर 2024 तक का समय दिया जावे।

संलग्न :- उपरोक्तानुसार।


सचिव
नगरपालिका महम।

*Report for "Assessment of Existing
Legacy Waste Quantity at dumpsite
Municipal Corporation Meham"*



By

**Deenbandhu Chhotu Ram University of Science and
Technology, Murthal
Sonipat, Haryana 131039.**

1. PREFACE
2. INTRODUCTION OF THE STUDY AREA
3. OBJECTIVES
4. SCOPE OF WORK
5. AVERAGE COMPOSITION OF WASTE
6. CALCULATIONS
7. CONCLUSION
8. DISCLAIMER
9. PHOTOS DURING FIELD WORK

Preface

Municipal solid waste is "The commercial and domestic wastes generated in municipal or notified areas in either solid or semi-solid form excluding industrial hazardous wastes but including treated bio-medical wastes."

Municipal solid waste management is one of the main functions of all Urban Local Bodies (ULBs) in India. All ULBs must meticulously plan, implement and monitor all municipal solid waste systems. Urban local bodies constantly strive to meet this challenge with limited financial resources, technical capacities, and land availability.

The aim of the Swachh Bharat Mission in 2014 is to provide essential infrastructural and service delivery concerning sanitation facilities to every family, including toilets, and to adopt the scientific methods to collect, process, and disposal of municipal solid waste. The mission focuses on the service provider's quality and sustainability and emphasizes every stakeholder's commitment to bring about a visible change in society. The Union Ministry of Environment, Forests and Climate Change (MoEF&CC) recently notified the new Solid Waste Management Rules (SWM) 2016.

Landfill at site

Landfill sites contain both household and commercial rubbish. Household waste sent to landfills consists of mostly organic waste, such as food, paper, cardboard, or wood. Other household rubbish contains plastic or tin packaging.

Processing at the landfill site

Usually, aerobic decomposition is the first stage by which wastes are broken down in a landfill. Four stages of anaerobic degradation follow these. Usually, solid organic material in the solid phase decays rapidly as larger organic molecules degrade into smaller molecules. These smaller organic molecules begin to dissolve and move to the liquid phase, followed by hydrolysis of these organic molecules. The hydrolyzed compounds then undergo transformation and volatilization as carbon dioxide (CO₂) and methane (CH₄), with the rest of the waste remaining in solid and liquid phases.

Replacing as much as possible with reusable products includes everything from food and drink packaging to hygiene products to clothing, either more sustainable or plastic-free. This process will help protect the environment, benefit communities, and support a circular economy. The 3 R's play an essential role in this; Reduce, Reuse, Recycle.

Bio - mining

It refers to the excavation of old dumped waste and making windrows of legacy waste, after that, stabilization of the waste through bio-remediation, i.e., exposure of all the waste to air along with the use of composting, bio-culture, i.e., screening of the stabilized waste to recover all valuable resources (like organic fines, bricks, stones, plastic, metals, clothes, rags, etc.) followed by its sustainable management through recycling, co-processing, road making, etc.

Study of the Dumping Site

The dumping site is situated on the outskirts of the city. The whole area is divided into two parts, A-1 and A-2 left and right sides of the road. In area A-1, waste is collected above the ground, while in area A-2, waste is present below the ground.

Area covered under A-1 = 1869.912 m²

Area covered under A-2 = 1716.180 m²

AVERAGE COMPOSITION OF LEGACY WASTE

10 -10 kg of legacy waste is collected from various points below and above the individual piles. The waste is segregated manually by labour and collected on polythene sheets. The segregated waste is weighted. The average composition of legacy waste is given below -

Table 1 - Composition of Legacy waste

Item	Wt. (kg) from Area (A-1)	Wt. (kg) from Area (A-2)
Textile	0.500	0.450
Wood	0.0100	0.34
Dirt & Decomposed Material	3.92	4.460
Polythene	3.00	1.250
C&D	2.120	2.250
Paper	0.200	0.250
Glass	0.100	0.5
Plastic	0.150	0.500
Total	10.00	10

It is observed that Legacy waste contains decomposed material in the form of Dirt, Polythene, and Plastic. The quantity of the waste item may vary from minimum to maximum as per the location. The waste has been collected for the last 10-15 years. Most of the organic matter of waste has been decomposed.

ASSESSMENT OF WASTE

The following procedure is adopted to measure various parameters at the site -

- (i) **Area** - The total covered garbage area is calculated by taking coordinates around the heap at the site and locating those points on google earth.
The upper portion of the waste was calculated by taking direct measurements.
- (ii) **Height** - The Height of garbage above and below the ground is the average value of the measured garbage height at five points at the site. For underground depth is obtained by the JCB machine, scratches the area until soil is visible.
- (iii) **The density of the waste** - Composite waste is collected from various parts of the heaps in a small box and weighted with a weighing machine. After weighing, the smaller box's content is emptied into a bigger 1m³ box. The process is repeated until the larger box is filled up to the top. Once the larger box is filled, the weight of the

waste is noted. The waste is not compacted by pressure. Repeated the entire procedure five times; the average value of weights is the waste's density (weight per cubic meter).

Density is calculated at different levels like Top and Bottom. Samples are collected from the excavated pit's surface and bottom until the soil is visible. The number of samples depends upon the area and quantity of waste. It is instructed to the staff to refill the excavated pit to avoid any type of accident.

Density at Top in area A-1 = 0.785kg/m³
 Density at bottom in area A-1 = 0.885kg/m³
 Density at Top in area A-2 = 0.992kg/m³
 Density at bottom in area A-2 = 1.197kg/m³

Table 2: - Assessment of Legacy Waste at Dumpsite Municipal Council, Meham

S.No	Area (Sqin)	Depth (m)	Volume (m ³)	Density (ton/m ³)	Total amount (metric ton)
Area A-1					
	1869.912	1	1869.912	0.785	1,467.881
	1869.912	2.1	3926.815	0.885	3,475.231
Area A-2					
	1716.18	1	1716.18	0.992	1,702.451
	1716.18	2.1	3603.978	1.197	4313.962
Total					10,959.52

The total legacy waste at the dumpsite Municipal Council, Meham, is 10,959.52 metric tons (approx.).

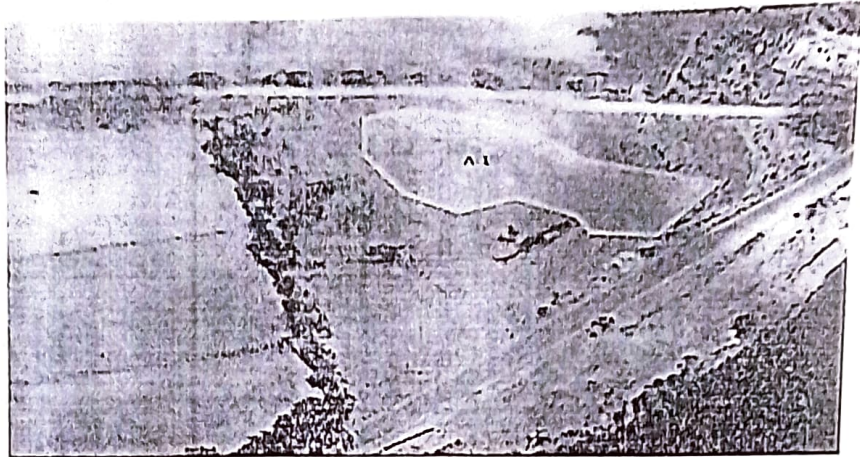
DISCLAIMER

The investigation team of Deenbandhu Chhotu Ram University of Science and Technology, Murthal, Sonipat, has prepared this report. The information contained in this report is based on data collected during a legacy waste audit conducted through site visits. Reasonable measures have been taken to ensure the accuracy and completeness of the information presented in this report. However, the university/team makes no express or implied warranty regarding the 100% accuracy of the information contained herein. The findings and recommendations in this report are based on the conditions and circumstances prevailing during the audit. They may be subject to change on-site with time and the ground condition. Some constraints responsible for the variation in quantity are Water inundated areas/ Presence of water bodies/ Depth of waste below the water bodies on site, Machinery constraints/Miscellaneous, etc. The university assumes no responsibility for any loss or damage resulting from complete reliance on the information contained in this report.

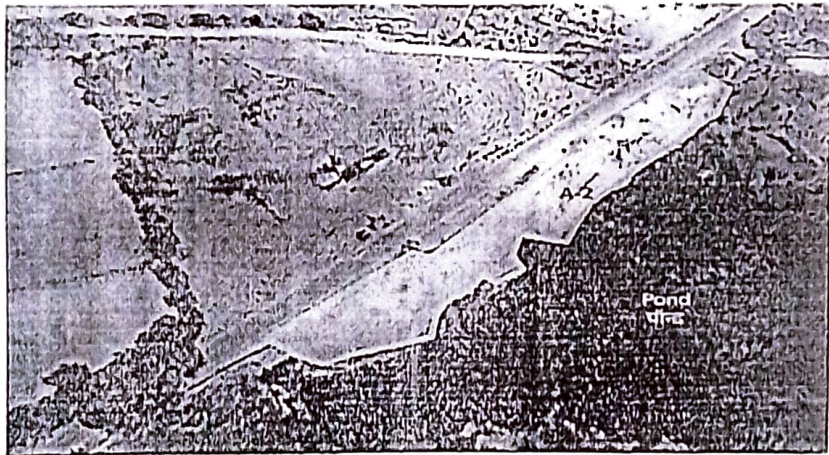
Introduction

Aim of the study: Assessment of Legacy waste Quantity at dumpsite MC Meham.

Introduction: - Meham is a small city in the Rohtak district of the Indian state of Haryana. It is one of the two sub-divisions in Rohtak district. Meham's coordinates are 28.98°N 76.3°E. It has an average elevation of 214 meters (702 feet). Situated on Indian National Highway 9, it is a major stop between Delhi and Sirsa in the Haryana state of India.



(a)



(b)

Fig 1(a) & (b):- Dumping site at MC Meham

Scope of the work

- (i) Determine the composition of Legacy waste.
- (ii) Measure the site's area and Height of the legacy waste heaps.
- (iii) Calculate the total amount of Legacy waste collected at the site.

MUNICIPAL COMMITTEE MEHAM

E-mail :- secretary.mc.meham@gmail.com

WORK-ORDER

M/s Lord Shiva Enterprises
 Appo. Post Office, 1st Floor,
 Batra Cloth House, Old Bus Stand, Gohana-131301.
 E-mail Address :- lordshivaenterprises999@gmail.com
 Mob. No. 9215843000.

Memo No. 552 /MCM/2020 Dated 24-09-2020

Sub:- **Work order for the Bio-Remedation/Scientific disposal of Legacy Waste Dump at MC Meham (Tender ID 2020_HRY_137700_1)**

Reference to your bid in tender Id 2020_HRY_137700_1 Dated 11-08-2020 on the cited above.

You are hereby informed that your bid for the work Bio-Remediation of Legacy waste at dump site at Meham, has been approved by Worthy DGULB Panchkula vide their office memo no. XEN-1/DGULB/2020/3363 Dated 18-09-2020. Accordingly administrative approval alongwith the rate approval i.e. Rs. 817/- per MT of total quantity of legacy waste 13630 MT has been approved. Accordingly you are directed to execute the above mentioned work with the following term and conditions :-

Sr. No.	Name of Work	Approx. Quantm of Waste (in MT)	Rate (In Rs.)	Amount	Remarks
1	Bio-Remedation / Scientific disposal of Legacy Waste Dump at MC Meham	13630	817/- Per MT	11135710/-	

1. All the terms and conditions as contained in the DNIT/RPF/Tender Document will be applicable.
2. The period of contract for the work shall be up to 07-04-2021 i.e. 06 Months 15 Days from the date of the issuance of work order. The bonus/penalty will be imposed as per terms and conditions of DNIT/RPF.
3. The quantity of legacy waste as shown above is on approximate basis & estimation purpose only and exact quantities of the same may be increased or decreased after treatment. Payment will be made accordingly.
4. Agency will submit the documentary evidence for security/bank guarantee (in the prescribed format of Annexure-"E" within 30 Days that will be released after completion of work with out intrest.
5. Agency has to performe all the activities strictly mentioned in scope of work of this project as mentioned in schedule-I.
6. Agency has to execute an contract/agreement (in precribed format) with the Municipal Committee Meham on the stamp paper of Rs. 100/- (non-judicial stamp paper) within 15 days.
7. Agency has to start the work within 07 days after receiving of work order and this office would be informed in written at the time of start of work.
8. Payment will be released in the shape of running bill after parially execution. as per contractor/agency demand.

OFFICE OF MUNICIPAL COMMITTEE MEHAM

E-mail :- secretary.mc.meham@gmail.com

10. All the conditions & directions received from Hon'ble NGT & DULB Panchkula, CPCB and NSPCB will be applicable in this contract and agency will have follow the same during this contract.

11. In case of any dispute, District Municipal Commissioner Rohtak will be the arbitrator and his decision will be bound on both parties.

11. In case of any violation of any order of Court & Hon'ble NGT during the processing of Legacy Waste and disposed off, agency will be solely responsible.

12. Agency will submit all the relevant record of quantity of processed waste after receiving that running payment will be made.

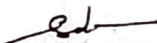

Municipal Engineer
Municipal Committee
Meham

Dated 24.9.2020

Endst. No. 553-554/MCM/2020

A copy of above is forwarded to the following for information and necessary action please.

1. District Municipal Commissioner Rohtak.
2. President/Secretary Municipal Committee Mehram


Municipal Engineer
Municipal Committee
Meham

OFFICE OF MUNICIPAL COMMITTEE MEHAM

E-mail:-secretary.mc.meham@gmail.com

"Saaf City Safe City"

WORK-ORDER

To

M/s Balwan & Company,
Malvi Nagar, Sonipat.
E-mail Address :- balwanbhanwala1122@gmail.com
Mob. No. 8168312575.

Memo No. 356 /MCM/2024

Dated 30/7/2024

Sub :- Work order for the Bio-Remediation/Scientific disposal of Legacy Waste Dump at MC Meham (Tender ID 2024_HRY_378345_1)

Reference to your bid in tender Id 2024_HRY_378345_1 Dated 14-06-2024 on the cited above.

You are hereby informed that your rate for the work Bio-Remediation of Legacy waste at dump site at Meham, has been approved by XEN, Municipal Corporation Rohtak Dated 30-07-2024. @ Rs. 521/- per MT of total quantity of legacy waste 10959.52 MT has been approved. Accordingly you are directed to execute the above mentioned work with the following term and conditions :-

Sr. No.	Name of Work	Approx. Quantm of Waste (in MT)	Rate (In Rs.)	Amount
1	Bio-Remediation/Scientific disposal of Legacy Waste Dump at MC Meham	10959.52	521/- Per MT	57,09,910/-

- All the terms and conditions as contained in the DNIT/RPF/Tender Document will be applicable.
- The period of contract for the work shall be up to 31-12-2024 i.e. 05 Months from the date of the issuance of work order. The bonus / penalty will be imposed as per terms and conditions of DNIT/RPF.
- The quantity of legacy waste as shown above is on approximate basis & estimation purpose only and exact quantities of the same may be increased or decreased after treatment. Payment will be made accordingly.
- Agency will submit the documentary evidence for security/bank guarantee (in the prescribed format of Annexure-"E" within 07 Days that will be released after completion of work with out interest.
- Agency has to performe all the activities strictly mentioned in scope of work of this project as mentioned in schedule-I.
- Agency has to execute an contract/agreement (in precribed format) with the Municipal Committee Meham on the stamp paper of Rs. 100/- (non-judicial stamp paper) within 07 days.
- Agency has to start the work within 07 days after receiving of work order and this office would be informed in written at the time of start of work.
- Payment will be released in the shape of running bill after parially execution as per contractor/agency demand.
- All the conditions & directions received from Hon'ble NGT & DULB Panchkula, CPCB and HSPCB will be applicable in this contract and agency will have follow the same during this contract.
- In case of any dispute, District Municipal Commissioner Rohtak will be the arbitrator and his decision will be bound on both parties.

OFFICE OF MUNICIPAL COMMITTEE MEHAM

E-mail:-secretary.mc.meham@gmail.com

"Saaf City Safe City"

11. In case of any violation of any order of Court & Hon'ble NGT during the processing of Legacy Waste and disposed off, agency will be solely responsible.
12. Agency will submit all the relevant record/certificate of quantity of processed waste and disposed.

[Signature] 30/7/24
Municipal Engineer
Municipal Committee
Meham

Endst. No. 357,358 /MCM/2024

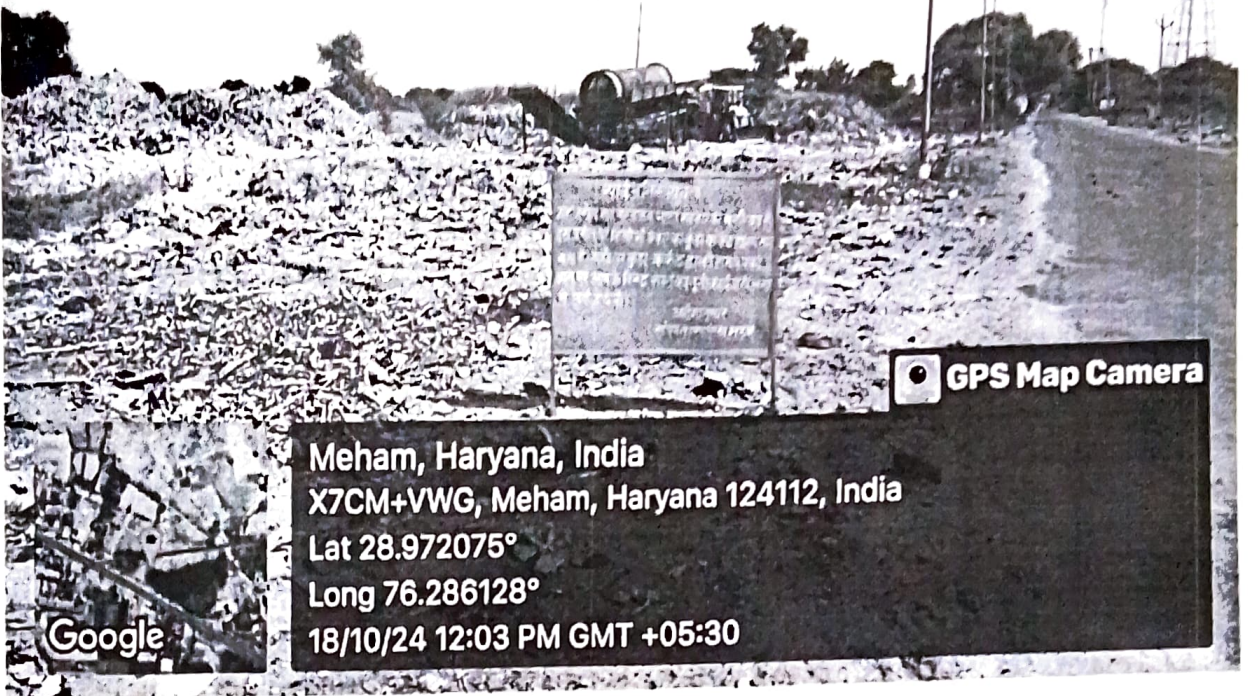
Dated 30/7/2024.

A copy of above is forwarded to the following for information and necessary action please.

1. District Municipal Commissioner Rohtak.
2. President /Secretary Municipal Committee Meham

[Signature] 30/7/24
Municipal Engineer
Municipal Committee
Meham

[Handwritten]
21/07/24
30-7-24



GPS Map Camera

Meham, Haryana, India
 X7CM+VWG, Meham, Haryana 124112, India
 Lat 28.972075°
 Long 76.286128°
 18/10/24 12:03 PM GMT +05:30

Google



GPS Map Camera

Meham, Haryana, India
 X7CM+VWG, Meham, Haryana 124112, India
 Lat 28.97215°
 Long 76.286511°
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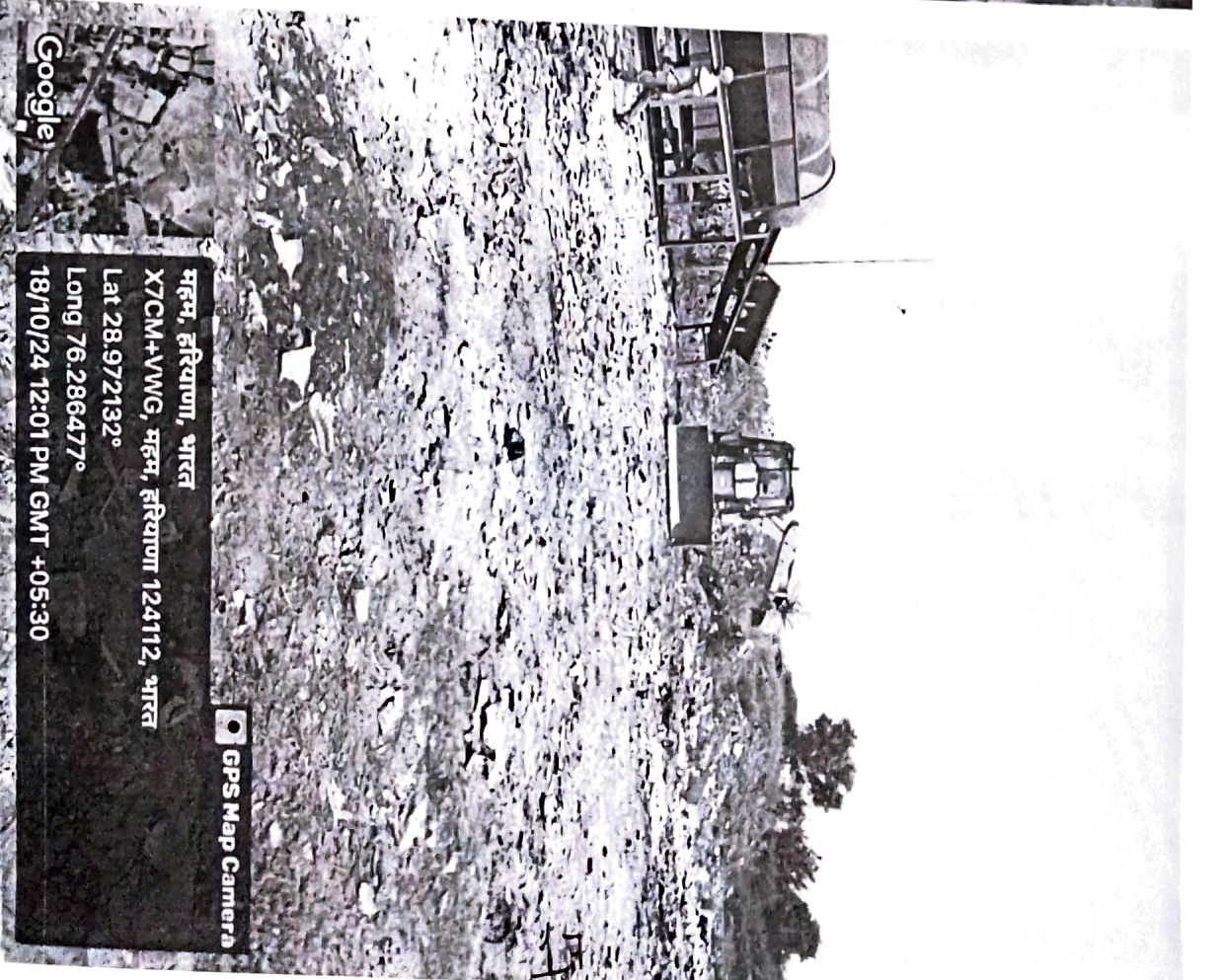
Google



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Lat 28.972075°
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X7CM+VWG, महम, हरियाणा 124112, भारत
Lat 28.972132°
Long 76.286477°
18/10/24 12:01 PM GMT +05:30

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X7CQ+M7V, Meham, Mahamrural, Haryana 124112, India
Lat 28.972295°
Long 76.286568°
18/10/24 12:04 PM GMT +05:30

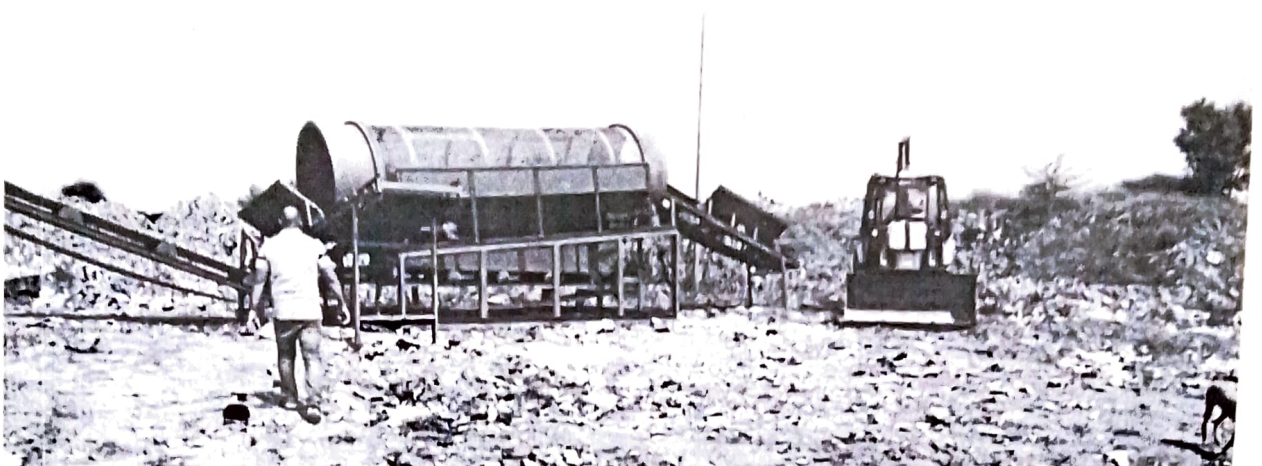
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X7CQ+M7V, Meham, Mahamrural, Haryana 124112, India
Lat 28.972263°
Long 76.286584°
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X7CM+VWG, महम, हरियाणा 124112, भारत
Lat 28.97209°
Long 76.286488°
18/10/24 12:01 PM GMT +05:30

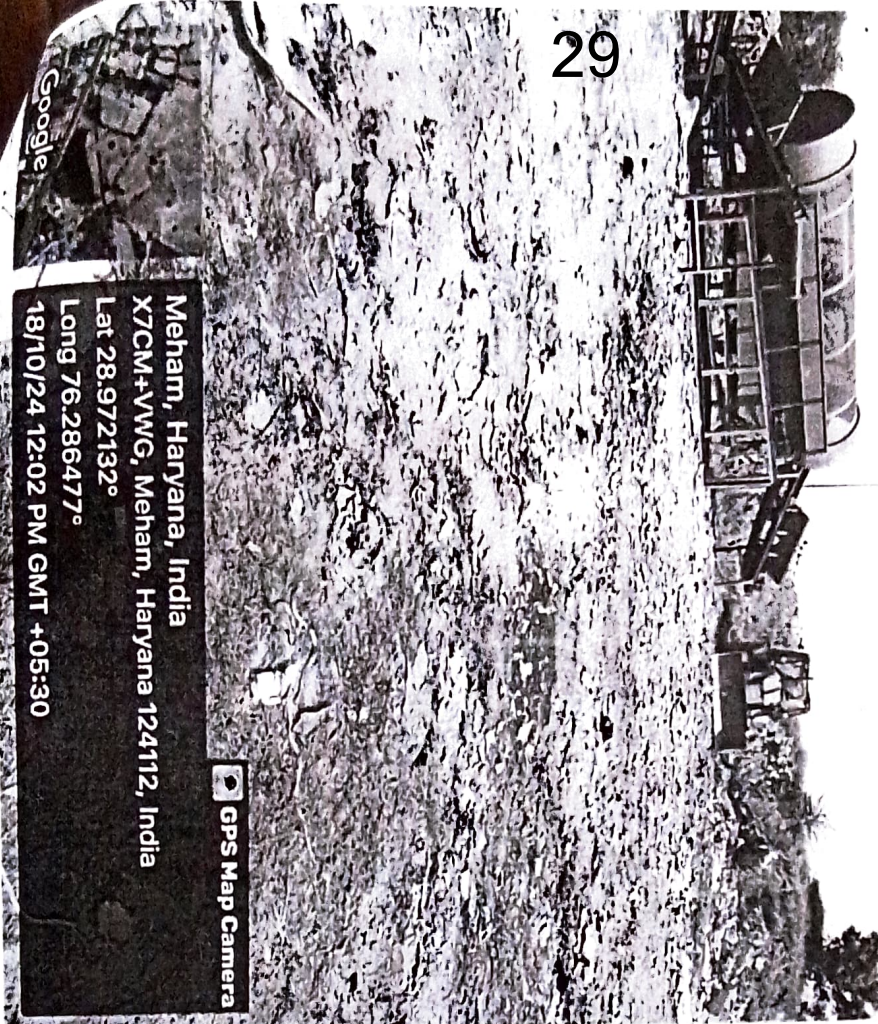




 **GPS Map Camera**

Meham, Haryana, India
X7CM+VWG, Mehama, Haryana 124112, India
Lat 28.972176°
Long 76.286513°
18/10/24 12:02 PM GMT +05:30





Meham, Haryana, India
 X7CM+VWG, Meham, Haryana 124112, India
 Lat 28.972132°
 Long 76.286477°
 18/10/24 12:02 PM GMT +05:30

GPS Map Camera



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